

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 1554  
TO BE ANSWERED ON 03.05.2016**

**1554. COMMISSION FOR DENOTIFIED TRIBES**

**SHRI Y.V. SUBBA REDDY:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the demand for constitution of a Commission for Denotified and Nomadic Tribes is pending with the Government for quite a long time;
- (b) if so, the details thereof and the constraints being faced by the Government in setting up of the same; and
- (c) the time by which such Commission is likely to be constituted?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI KRISHAN PAL GURJAR)**

(a) & (b): No since the Government has constituted the National Commission for Denotified, Nomadic and Semi-nomadic Tribes (NCDNT) w.e.f January 2015 to look into the developmental aspects of Denotified, Nomadic and Semi-nomadic Tribes.

(c): Does not arise.

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